# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 371 ANSWERED ON 20/07/2021

#### ALLOCATION OF FUNDS UNDER PMAY-G

#### 371. SHRI UPENDRA SINGH RAWAT:

Will the Minister of RURAL DEVELOPMENTbe pleased to state:

- (a) the total funds allocated, sanctioned and utilized under the Pradhan Mantri Awaas Yojana Gramin (PMAYG)during the last three years and the current year, district-wise, State/ UT-wise including Uttar Pradesh;
- (b) the details of the targets set and achievements made under the scheme during the said period, State/UT-wise, particularly in various rural areas of Uttar Pradesh;
- (c) the details of the number of houses provided to the poor and people living below poverty line under the scheme, so far;
- (d) whether the progress of works/projects under the scheme is very slow in some of the States, especially during 2020-21, if so, the details thereof and the reasons along with the corrective measures taken; and
- (e) the other steps taken/being taken by the Government to increase the coverage under the said scheme along with the achievements thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) The State/UT-wise (including Uttar Pradesh) details of total funds allocated, sanctioned and utilized under the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) during the last three years and the current year are given in **Annexure-I**. The funds under PMAY-G Scheme are released by the Ministry directly to the State/UT considering the State/UT as a unit and funds are not released to districts. Thus district-wise data regarding allocation of funds and its utilization is not maintained at the Ministry level.
- (b) The State/UT-wise (including Uttar Pradesh) details of targets set and achievements made under the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) during the last three years and the current year are given in **Annexure-II.**
- (c) Under PMAY-G, the beneficiaries are identified on the basis of housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC) 2011 and another survey "Awaas+" to identify left out eligible households subject to due verification by Gram Sabha and completion of appellate process thereafter. Accordingly, a total of 1,98,45,466 beneficiaries have been sanctioned houses under the scheme as on 15.07.2021.
- (d) During the period of Covid-19 pandemic induced nation-wide lockdown, all construction activities including construction of houses under PMAY-G were also affected. It resulted in retarding the pace of construction of PMAY-G houses. Besides, the delays are also

due to cases of unwillingness of beneficiary, migration, death of beneficiaries without legal heir, delay in allotment of land to landless beneficiaries by the States/UTs and General/Assembly/Panchayat elections. The States/UTs have been requested to expedite the completion of houses approved under PMAY-G. Other steps taken including timely allocation of targets to the States/UTs under PMAY-G, provision of adequate funds and promotion of eco-friendly &innovative technologies for house construction, follow up with the States to ensure provision of land to landless beneficiaries in rural areas, expeditious resolution of technical issues faced by the State, advisory to all States/UTs to resume activities under PMAY-G with due Covid-19 protocol, regular review of progress at the level of Secretary/Additional Secretary/Deputy DG, Ministry of Rural Development and separate review of States/UTs with high target, poor performing States/UTs and delayed houses in States/UTs.

(e) In order to achieve the objective of "Housing for All", the target is to construct 2.95 crore houses under PMAY-G. After following due verification & remand process by Gram Sabha, the number of eligible beneficiaries in SECC data currently stands at 2.12 crore. In order to fill the gap, an exercise was conducted across the country for identifying such households and capturing their details through the mobile application "Awaas+". A total of 3.57 crore households were uploaded by the States/UTs on this application. The Ministry constituted Expert Committee for analysis of this data and to devise methodology to ensure that only the genuinely deprived beneficiaries avail the benefits of the scheme. On the basis of recommendations of this Committee, the Ministry has already allocated 50,98,883houses from final Awaas+ list to eligible States/UTs.

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## Annexure-I

STATEMENT IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 371 TO BE ANSWERED ON 20.07.2021 REGARDING ALLOCATION OF FUNDS UNDER PMAY-G.

State/UT-wise (including Uttar Pradesh) details of total funds allocated, sanctioned and utilized under the PMAY-G during the last three years and the current year

(Rs. in lakh)

S.N	State	2018-19 2019-				2019-20	-20 2020-21				2021-22 (till 15.07.2021)		
0.		Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization
1	ANDHRA PRADESH	0.00	18605.43	26455.20	0.00	0.00	0.00	0.00	0.00	0.00	128923.20	0.00	0.00
2	ARUNACHAL PRADESH	0.00		0.00	8775.00	0.00	39.75	17925.57	0.00	597.24	6909.12	0.00	243.43
3	<u>ASSAM</u>	0.00	24408.40	114967.84	299570.31	143397.40	204674.93	428191.91	150342.50	126916.66	0.00	0.00	63656.44
4	<u>BIHAR</u>	0.00	444931.91	560295.55	951821.38	490296.78	826593.68	580822.56	668393.29	1000228.72	827961.81	0.00	166483.86
5	<u>CHATTISGARH</u>	268865.94	263695.44	387827.89	181265.30	56254.50	98981.78	113626.80	30712.50	98381.97	563039.25	0.00	1062.95
6	<u>GOA</u>	0.00		59.80	0.00	0.00	80.30	921.60	0.00	52.70	0.00	0.00	15.20
7	<u>GUJARAT</u>	0.00	68219.86	82679.20	77112.00	38556.00	79810.22	80478.00	19278.00	49563.42	18424.08	0.00	13501.66
8	HARYANA	0.00	2839.56	4467.84	0.00	3455.28	6335.37	899.00	0.00	1327.32	5787.36	0.00	73.44
9	HIMACHAL PRADESH	0.00	1468.94	3472.69	1053.00	0.00	1110.33	4789.98	1061.95	2339.94	2530.08	1197.50	1048.12
10	JAMMU & KASHMIR	0.00	22683.11	18614.30	73589.49	6768.91	22142.30	74993.49	79586.44	59934.60	45666.72	12342.60	6350.80
11	<u>JHARKHAND</u>	108754.52	173352.48	274938.35	245238.91	244276.06	339656.28	320821.25	334851.43	374983.60	290522.88	1197.57	54044.29
12	<u>KARNATAKA</u>	0.00	18822.48	59746.93	61920.00	30960.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
13	<u>KERALA</u>	0.00		4250.40	0.00	0.00	1180.08	0.00	0.00	2504.54	9581.04	0.00	562.64
14	<u>MADHYA</u> <u>PRADESH</u>	432294.91	425042.66	729732.40	441651.38	229197.58	417603.24	463010.94	456579.57	406617.78	430947.38	0.00	301871.57
15	MAHARASHTRA	51954.74	113552.93	0.00	261766.31	181532.69	192476.50	291655.44	131010.14	243350.42	282183.13	57985.45	93752.77
16	<u>MANIPUR</u>	0.00	429.98	4996.76	10413.00	1030.27	1282.90	18535.14	8489.03	9349.37	8412.48	2100.99	609.45
17	<u>MEGHALAYA</u>	0.00	12621.23	10659.61	20124.00	2260.21	5796.89	35025.12	19108.14	18554.09	12960.00	0.00	2817.18

18	<u>MIZORAM</u>	0.00	2923.83	761.93	1755.00	0.00	3180.42	13549.77	1616.21	1382.24	5025.60	0.00	0.00
19	NAGALAND	0.00		3902.60	6903.00	0.00	1524.90	11702.34	1739.92	212.13	3551.76	0.00	1017.31
20	<u>ODISHA</u>	202335.06	329032.43	457735.05	561288.50	219733.14	546006.20	518272.81	282187.37	455640.88	588609.38	30159.12	68010.10
21	<u>PUNJAB</u>	0.00		12858.24	7200.00	0.00	3601.35	0.00	4922.04	5910.09	12324.24	0.00	2436.21
22	<u>RAJASTHAN</u>	159647.16	234013.32	316112.22	324587.50	293333.75	292374.41	311980.31	110858.96	367920.62	285844.31	28463.76	40362.50
23	SIKKIM	0.00		422.30	0.00	65.03	37.35	304.20	0.00	27.65	50.40	0.00	1.30
24	TAMIL NADU	15724.80	50279.81	135368.17	144000.00	48752.12	99692.64	0.00	7862.40	67258.46	208718.64	0.00	17129.36
25	<u>TELANGANA</u>	0.00		0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	TRIPURA	0.00	765.98	8255.72	33740.46	22952.36	21050.44	0.00	11361.69	9830.36	115137.36	0.00	346.17
27	<u>UTTAR PRADESH</u>	233592.97	277585.81	477330.05	129849.78	114564.41	220735.28	527465.50	483089.66	597842.27	312145.91	133263.18	288681.14
28	<u>UTTARAKHAND</u>	0.00	9598.30	6026.50	0.00	0.00	571.44	0.00	0.00	130.60	2396.94	0.00	19.74
29	WEST BENGAL	444181.56	437284.79	775922.91	790864.50	597600.00	885441.06	674328.63	881054.09	1003458.01	284427.38	0.00	149708.30
30	ANDAMAN AND NICOBAR	416.40		0.00	352.80	0.00	112.00	679.20	1687.95	853.02	0.00	0.00	111.61
31	<u>DADRA &amp;</u> NAGAR HAVELI	5598.00	946.97	906.40	0.00	5598.00	2332.80	0.00	0.00	3346.40	1354.80	0.00	1100.40
32	DAMAN & DIU	0.00		5.20	0.00	0.00	0.00	0.00	0.00	0.00	63.60	0.00	0.00
33	<u>LAKSHADWEEP</u>	0.00		23.40	0.00	0.00	35.25	0.00	0.00	1.05	0.00	0.00	0.00
34	<u>PUDUCHERRY</u>	0.00		0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Total >>>	1923366.06	2933105.62	4478795.45	4634842	2730584.482	4478795.45	4489979.55	3685793.29	4908516.15	4453498.83	266710.17	1275017.92

### **Annexure-II**

STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 371 TO BE ANSWERED ON 20.07.2021 REGARDING ALLOCATION OF FUNDS UNDER PMAY-G.

State/UT-wise (including Uttar Pradesh) details of targets set and achievements made under (PMAY-G) during the last three years and the current year

(units in nos.)

		2018-19		201	9-20	202	0-21	2021-22	
S.No	State	House targeted	House Complet ed	House targeted	House Complet ed	House targeted	House Complet ed	House targeted	House Complet ed
1	ANDHRA PRADESH	0	18677	0	5	0	0	179060	0
2	ARUNACHAL PRADESH	0	85	7500	747	13279	2417	9596	240
3	ASSAM	0	163915	256043	84403	365976	131282	0	20548
4	BIHAR	0	715563	1302259	415059	296836	1048599	1149947	144194
5	CHHATTISGARH	348960	341439	151100	34588	157815	59686	781999	11294
6	GOA	0	28	0	187	1280	87	0	3
7	GUJARAT	0	84437	107100	35591	111775	54890	25589	12401
8	HARYANA	0	7199	0	6691	1249	1232	8038	22
9	HIMACHAL PRADESH	0	3151	900	447	4094	605	3514	173
10	JAMMU AND KASHMIR	0	14918	54991	5610	49647	21746	63426	7193
11	JHARKHAND	138884	284474	322000	166685	361977	243992	403504	67205
12	KARNATAKA	0	43760	42267	7085	0	2405	0	0
13	KERALA	0	15640	0	843	0	880	13307	359
14	MADHYA PRADESH	565914	705949	600000	275342	625000	262067	598538	78479
15	MAHARASHTRA	68464	230196	354501	95122	309741	183719	391921	63760
16	MANIPUR	0	7663	8900	1151	15842	2779	11684	1127
17	MEGHALAYA	0	12347	17200	5357	27768	5642	18000	1600
18	MIZORAM	0	925	1500	997	5438	1128	6980	91
19	NAGALAND	0	17	5900	3687	10002	535	4933	0
20	ODISHA	255958	409460	693052	361463	199990	395361	817513	50636
21	PUNJAB	0	12794	10000	410	0	3908	17117	3050
22	RAJASTHAN	213204	335883	450816	169240	197146	318267	397006	39555
23	SIKKIM	0	863	0	43	260	15	70	2
24	TAMIL NADU	21000	122836	200000	52760	0	52184	289887	11254
25	TELANGANA	0	0	0	0	0	0	0	0
26	TRIPURA	0	22752	28838	7055	0	15873	159913	630
27	UTTAR PRADESH	310053	429844	172007	174191	732591	37722	433536	301976
28	UTTARAKHAND	0	5970	0	192	13399	93	3073	45
29	WEST BENGAL	586333	742391	1083488	286347	923505	678587	395038	258335
30	ANDAMAN AND NICOBAR	307	1	249	286	406	483	0	157

31	DADRA AND NAGAR HAVELI	4585	197	0	221	0	972	1129	155
32	DAMAN AND DIU	0	7	0	0	0	0	53	0
33	LAKSHADWEEP	0	0	0	9	0	28	0	6
34	PUDUCHERRY	0	0	0	0	0	0	0	0
35	LADAKH	0	0	236	0	478	0	0	0
	Total	2513662	4733381	5870847	2191814	4425494	3527184	6005311	1074490

<sup>\*</sup> As per AwaasSoft on 13.07.2021